

GOVERNMENT OF INDIA  
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 1505**  
TO BE ANSWERED ON 01.01.2018

**Policy on GM crops**

1505. SHRI RANGASAYEE RAMAKRISHNA:

Will the Minister of State for ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether a policy would be announced for GM (genetically modified) crops, prohibiting GM regime for edible crops; and
- (b) whether an appraisal would be done on the impact of GM cotton in general and the impact of GM cotton seed based feed stock on bovine and human health in particular?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE**

**(DR. MAHESH SHARMA)**

- (a) Government has a well laid policy regarding Genetically Modified (GM) crops framed under Environment (Protection) Act, 1986.
- (b) A number of appraisals have been carried out regarding impact of GM cotton on various socio-economic dimensions and safety aspects, including pesticide usage, yield, income, employment etc., by several institutions namely Indian Institute of Management (IIM), Ahmadabad; Research and Information Systems for Developing Countries (RIS); Indian Statistical Institute (ISI); Jawaharlal Nehru University (JNU) etc. Further, no report has been received from Indian Council of Medical Research (ICMR) and Department of Animal, Husbandry, Dairying & Fisheries (DAHD&F) regarding any adverse effect of GM cotton seed on bovine or human health.

\*\*\*\*\*